

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 143

IA(COMPANIES.ACT)/9(CH)2024
&
CP No. 83/Chd/HP/2022

IN THE MATTER OF:

Ruchika Sharma

...

Petitioner

Vs.

**Padam Homecare (India)
Private Limited**

...

Respondent

Under Section: 241(1), 242(4), 424 (3)

Order delivered on 07.06.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 02.08.2024.

Sd/-

Court Officer

Mamta

07.06.2024.